

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3914
ANSWERED ON:19.12.2011
NUMBER OF WILDLIFE WARDENS
Joshi Shri Pralhad Venkatesh;Paswan Shri Kamlesh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total number of Honorary Wildlife Wardens from the civil society under the Wildlife (Protection) Act, 1972; and
- (b) the steps taken by the Government to increase the number of Wardens under the said Act?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) As per the provisions of the Wild Life (Protection) Act, 1972 the Chief Wildlife Warden of the States with the approval of the concerned State Governments are empowered to appoint Honorary Wild Life Wardens, including persons from the civil society. However, the details of total number of Honorary Wardens appointed are not compiled in this Ministry.